

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
STARRED QUESTION No. 297
TO BE ANSWERED ON 6TH DECEMBER, 2016

SUPPLY OF DIESEL TO FISHERMEN

***297. SHRI C.R.PATIL:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री
be pleased to state:

- (a) the details of various welfare and development scheme undertaken for fishermen community;
- (b) whether the fishermen are unable to reap the benefits of subsidy on High Speed Diesel and if so, the reasons therefor;
- (c) the demand and projected allocation of diesel made to States during the last one year and the current year, State-wise along with the terms and conditions for availing subsidised diesel by the fishermen;
- (d) whether the Government is considering to remove the BPL condition for the benefit of the genuine fishermen; and
- (e) if so, the details thereof along with the steps taken by the Government in this regard and the time by which the said decision is likely to be implemented?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI RADHA MOHAN SINGH)

(a) to (e) : A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO. 297 PUT IN BY SHRI C.R.PATIL, MEMBER OF PARLIAMENT FOR ANSWER ON 6TH DECEMBER, 2016 REGARDING SUPPLY OF DIESEL TO FISHERMEN

(a) : The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare is implementing a Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries for development of fisheries including welfare of fishermen community. The scheme has the following components:

- (a) National Fisheries Development Board (NFDB) and its activities,
- (b) Development of Inland Fisheries and Aquaculture,
- (c) Development of Marine Fisheries, Infrastructure and Post-Harvest Operations,
- (d) Strengthening of Database & Geographical Information System of the Fisheries Sector,
- (e) Institutional Arrangement for Fisheries Sector,
- (f) Monitoring, Control and Surveillance (MCS) and other need-based Interventions,
- (g) National Scheme on Welfare of Fishermen

(b) to (e) : The Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries implemented by the DADF *inter alia* provides central rebate on High Speed Diesel used for fishing purpose. The central rebate provided is equivalent to 50% of the sales tax relief provided by the State Government with a ceiling of Rs.3/litre and restricted to 500 litres per month per fishing boat for fishermen under the Below Poverty Line(BPL) category. Consequent to the BPL stipulation, the Costal States and Union Territories have not been availing the benefits of central rebate on High Speed Diesel. Further, there is no proposal to relax these stipulations during the current financial year (2016-17).
